

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2121
ANSWERED ON:24.08.2012
PROBE INTO PURCHASE OF AIRCRAFT
Balram Shri P.;Ramasubbu Shri S.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has received any requests seeking probe into purchase of aircraft and losses in Air India;
- (b) if so, the details thereof during each of the last three years and the current year;
- (c) whether the Government has taken/proposes to take action on all such requests;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether any report has been received in this regard and if so, the details thereof along with action taken so far on each such report; and
- (f) the steps being taken to avoid such incidents in future and the details of progress made, if any, to the proposed induction of Boeing Dreamliner-787?

Answer

MINISTER OF CIVIL AVIATION(SHRI AJIT SINGH)

(a): No, Madam.

(b) to (d): Do not arise.

(e): Comptroller and Auditor General (C&AG) in its report No.18 has made observations on acquisition of aircraft by Air India Limited and the same is under examination by Public Accounts Committee.

(f): Cabinet Committee on Economic Affairs has approved the induction of B787 aircraft and the delivery of B787 aircraft will start soon.